

**MINISTER OF STATE FOR PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ):** (a) to (c). State Government of Karnataka had requested for sanction of Rs. 130 crores as additional Central assistance during the 7th Plan for the Development of Hyderabad-Karnataka region and also Rs. 20 crores immediately for 1985-86 for the development of Gulberga Division. The Planning Commission in its reply in Sept., 1986 stated that Central assistance to State Plan was given in the form of block grants, and it had no other mechanism to extend assistance to the State Plan.

2. In January 1991, the State Government requested the Planning Commission 'to extend a special assistance of Rs. 350 crores for the coordinated and harmonious development' of the Hyderabad-Karnataka region. Subsequently, in June 1991, the State Government requested 'that the Plan of Rs. 634 crores for the Development of Hyderabad-Karnataka should be taken up as a Centrally Sponsored Scheme with 50% Central Assistance.' Planning Commission in response to this request has clarified that a Development Plan for particular backward region of a State has to be an integral part of the State Plan.

#### **Projects of U.P. Pending for Clearance**

3295. **SHRI RAM SAGAR:** Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state the details of projects pending with the Planning Commission which are proposed to be set up in Barabanki district of Uttar Pradesh?

**THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ):** No such project is pending

with the Planning Commission.

#### **Schemes from Haryana for Eighth Plan**

3296. **SHRI NARAIN SINGH CHAUDHRI:** Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether a number of projects/schemes that have been submitted by the Government of Haryana to the Union Government for inclusion in the Eighth Plan;

(b) if so, the details of the schemes submitted by the Government of Haryana and the projects/schemes which have been approved by the Union Government for inclusion in the Eighth Plan; and

(c) the details of the projects/schemes proposed to be executed with the assistance of the World Bank?

**THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ):** (a) to (c). For Eighth Plan the proposals amounting to Rs. 5888.99 crores have been received in the Planning Commission from Government of Haryana and these are under processing and consideration.

#### **SC/ST Chief Executives/Executive Directors in Public Sector Undertakings**

3297. **DR. P. VALLAL PERUMAN:** Will the PRIME MINISTER be pleased to state:

(a) the number of Scheduled Caste/Scheduled Tribe Chief Executives/Executive Directors in Schedule-A, Schedule-B, Schedule-C and Schedule-D in the Central Public Sector Undertakings; and